

## **BENCH-II**

## NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P.No.148/2015

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 1st August, 2017, 10.30 A.M

	e of the Company	Tara Jain & Anr -Versus- The Jain China Clay Mi	nes Pvt.Ltd & Ors	
Under Section		397/398		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
	AKHILESH KU.	OHRIVASTAVA, ADV.	Petitioners	Akash Shamy

1. NOT. JISHNU SAHA, SR. ADVOCATE

2. MJ. SABYASACHI CHOWDHURY, ADVOCATE

3. NA. DEEPNATH ROY CHOWDHORY, ADVOCATE

4. MA. RAJARHI DUTTA, ADVOCATE

5. M. SHYANTEE DATTA, ABNOCATE

6. Mg. SAMAITA DAS CHOWDHORY ADVOCATE

## ORDER

Ld. Lawyer on behalf of the petitioner as well as respondent(s) are present.

Order has been reserved in C.P.No.136/2016 which is also having the same nature as in the instant case. Hence awaiting the order of C.P.No.136/2016.

Fixed on 12.09.2017.

MANORAMA KUMARI MEMBER(J)